

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-508

IB-135/ND/2021

IN THE MATTER OF:

KJS Concrete Pvt Ltd

....Applicant

Vs.

KK Anand infrastructure Pvt Ltd

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 07.01.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI AVINASH K. SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Saurabh Kalia and Mr. Siddharth Tandon,
Advocates

For the Respondent :

ORDER

In course of hearing, Ld. Counsel appearing for Operational Creditor seeks permission to withdraw the application i.e. IB-135/ND/2021.

Heard. Considering the submissions, the permission is granted. The Company Petition No. IB-135/ND/2021 is **dismissed as withdrawn**.

With this order, the present IA stands **disposed of**.

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (T)

Rakhi

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)